

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

APPLICATION NO.: OA 333/2000

Applicant(s) **Surya Prakash Sharma**

Respondent(s) **UOI & Others**

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p><i>Copy given date 183/03 at 22/1/03</i></p>	<p><u>20.1.2003</u></p> <p>Mr. P.P. Mathur, Counsel for the applicant.</p> <p>Mr. U.D. Sharma, Counsel for the respondents.</p> <p>The Learned counsel for the applicant says that in view of the averment made in Para No. 4 of the reply by the respondents, applicant would not like to proceed further with this application. He prays that applicant be permitted to approach this Tribunal, if fresh cause of action arises. Consequently this OA is dismissed as withdrawn.</p> <p><i>lun D (A.P. NAGRATH) MEMBER (A)</i></p> <p><i>Opn (G.L. GUPTA) VICE CHAIRMAN</i></p>